

[Translation]

**SHRIMADAN LAL KHURANA:** The way the extremists have killed 26 persons in Tohana (Haryana) and 14 innocent people in Terai region i.e. in Pilibhit, Lakhimpur etc. yesterday, it is natural that the whole country is worried about it. I would like to submit two points in this regard. A delegation of B.J.P. under the leadership of Shri Advaniji had met the hon. Home Minister yesterday and requested him to provide all necessary assistance to check the terrorism. ... (*Interruptions*)...

**MR. CHAIRMAN:** Your notice relates to Haryana but you are talking of Terai region.

**SHRI MADAN LAL KHURANA:** It includes Haryana as well as Terai region. I request that the Central Government should provide assistance to the Uttar Pradesh Government so that it may be able to fight against the terrorism in the State. The terrorists have started their activities in Delhi, Uttar Pradesh, Rajasthan and Haryana besides Punjab and Kashmir. I submit that the Government should take some initiative in this regard in consultation with the State Government to meet the problem, so that terrorism could be checked.

**SHRI VISHWANATH SHASTRI (Gajipur):** regoin injustice is being done with the candidates belonging to backward, Scheduled Castes and minority communities, in the recruitment of police and P.A.C. in Uttar Pradesh. The complaints have been received that the reserved quota fixed for the candidates of backward, scheduled castes and minority communities has been filled in these recruitments, but beyond the quota, no recruitment is made from these classes even if the candidate is capable in all respect, and the remaining posts are being filled up by the candidates belonging to high castes. It is against the spirit of reservation.

We urge upon the Government, that it should look into the matter and direct the Uttar Pradesh Government to include the

candidates belonging to backward, Scheduled Castes and minority communities in the merit lists on the basis of their merit beyond their fixed quota and do justice with them.

**SHRI RAMESHWAR PATIDAR (Khar-gon):** Mr. Chairman, Sir, through you, I want to draw the attention of the House towards Ladakh. It is a very sensitive area. The people of Ladakh have been launching on agitation for a long time in Ladakh. The previous rulers of Ladakh hatched a conspiracy to divide Ladakh into Kargil and Leh districts on the basis of religion. The Buddhist population is only two per cent in Kargil district. Today, they are boycotted socially and their lives have become miserable there. In order to instigate communal tension, they are kept out of jobs. They are deliberately neglected. I am citing two figures regarding it. Out of 2 lakh State Government employees, the number of Buddhists is only 2900. There is not a single Buddhist in 9 corporate sectors. There is only one Ladkhi among 1469 employees in the State Secretariat. Not a single Buddhist was recruited among the 3236 recruitments made in the year 1987-88. Thus, in the name of religion injustice is being done to them. Today, they are agitated to preserve their religion and culture. In Kargil, they are not allowed to cremate dead bodies and for that purpose they have to carry the dead bodies 40 miles away where their population is in considerable number. Such an injustice is being done to those worshippers and followers of non-violence in a state where talk of secularism is often repeated. Another conspiracy is also being hatched deliberately with the Buddhist girls. The Muslims after marrying the Buddhist girls force them to consuet their religion. In this way the conversion of 300 women takes place every year. For these reasons only, they are pressing their demands through an agitation for making Kargil and Leh a Union Territory. I urge the Government to make an inquiry against their complaints and to constitute an autonomous district for them to attend to their complaints. (*Interruptions*)

**SHRI BHOGENDRA JHA:** Mr. Chairman, Sir, what is this? You are allowing to

speaking those Members only who are rushing towards you... (*Interruptions*)

[*English*]

MR. CHAIRMAN: Mr. Bhogendra Jha, kindly do not shout at the Chair. I am trying to go in as balanced a manner as possibly I can do. But the point is that you do not shout at the Chair; otherwise, I will take action against you. Kindly maintain discipline in the House. I am trying to go fairly by giving maximum chance... (*Interruptions*)

[*Translation*]

SHRI BHOGENDRA JHA: When you were on your legs, I resumed my seat. I have never pressed you by rushing towards the Chair. Please stop them... (*Interruptions*)

[*English*]

MR. CHAIRMAN: I request you not to shout at the Chair and maintain some discipline in the House. Otherwise, I would like to take action against you. Kindly do not force my hands. I am trying to be fair. I am giving maximum chance to the Members sitting on this side of the House. I am trying to accommodate some Members on this side also. The Speaker has given me a list of 60 Members. Everyone of them cannot be accommodated in the time available. If you have got any special circumstances, then kindly ask the Speaker to give priority to your point of view. Otherwise I will proceed according to what I think is fair, just and impartial. But I shall certainly not allow the discipline to go down so much that a Member starts shouting at the Chair. Kindly bear with me; I beg of you.

(*Interruptions*)\*

[*Translation*]

MR. CHAIRMAN: Whatever Shri Bho-

gendra is saying will not go on record.

(*Interruptions*)\*

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Chairman, Sir, due to continued activities of the naxalites a vitiated atmosphere of fear and terror is prevailing in the whole Balaghat district of Madhya Pradesh. In the last month of October as Forest Officer's Jeep was set on fire by the Naxalites who subsequently looted the Jaunpur market etc. Due to their threats the markets are still lying closed. Despite all these mis-happenings, the Madhya Pradesh Government has not yet taken any effective step. Even today in Tehsil of Balaghat the common-life is totally disrupted and the people are living in fear and terror. Due to continued closure of the markets for the last one and a half months, the people are not getting even the essential commodities. The teachers are not going to schools. As a result the educational institutions are also lying closed. Both the officers as well as the citizens are completely terrorised there. Sir, through you, I would like to point out to the hon. Minister that despite such serious incidents the Madhya Pradesh Government has been adopting an indifferent attitude in this regard. So I urge upon the Centre to dismiss the Madhya Pradesh Government and to interfere in the matter to solve the prevailing problems immediately.

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Chairman, Sir, the Government of India has held talks with the Nepal Government twice or thrice in regard to construction of 3 high-level dams in the Terai region of Nepal. But no progress has yet been made in this regard. This time, the Prime Minister of Nepal, Shri Koirala with whom we have a congenial relation has arrived in India on a visit. So, through you, I urge the Government to hold fresh talk with him in regard to the construction of those 3 high level dams; because in the absence of these dams the loss of billions of rupees as